

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 235 of 2017 (SZ)**

**Applicant(s)**

P. K. Dhananjayan,  
Tiruvannamalai

Vs.

**Respondent(s)**

The State rep by Home Secretary,  
Home Department, Secretariat,  
Chennai and 6 others.

**Legal Practitioners for Applicant(s)**

M/s K. Narayanan

**Legal practitioners for respondent(s)**

M/s. E. Manoharan for R1 to R7

Note of the Registry	Orders of the Registrar
Order No.	<p>Date: 29.10.2018</p> <p>Applicant &amp; counsel not present. R1 to R7 representing counsel present. For reply of R1 to R7 call on 03.12.2018.</p> <p>(Tmt. Meena Satheesh) Registrar</p>